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Title: Introduction of the Constitution (One Hundred And Thirteenth Amendment) Bill, 2010.

THE MINISTER OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

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SHRI P. CHIDAMBARAM: I introduce the Bill.